

C O R R E C T E D

**ITEM NO.1501
(For judgment)**

COURT NO.11

SECTION III-A

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

Civil Appeal No(s). 7017/2009

PRABHAGIYA VAN ADHIKARI AWADH VAN PRABHAG

Appellant(s)

VERSUS

ARUN KUMAR BHARDWAJ (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 05-10-2021 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Kamlendra Mishra, AOR

**For Respondent(s) Mr. Naushad Ahmad Khan Adv.
Mr. Aftab Ali Khan, AOR
Mr. M.Z.Chaudhary, Adv.
Mr. Ali Safeer Farooqi, Adv.
Mr. Syed Imtiyaz Ali, Adv.
Ms. Manisha Chauhan, Adv.**

Mr. Harinder Mohan Singh, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

The appeal is allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

**(SWETA BALODI)
COURT MASTER (SH)**

**(RENU BALA GAMBHIR)
COURT MASTER**

(Signed reportable judgment is placed on the file)

ITEM NO.1501
(For judgment)

COURT NO.11

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7017/2009

PRABHAGIYA VAN ADHIKARI AWADH VAN PPABHAG Appellant(s)

VERSUS

ARUN KUMAR BHARDWAJ (DEAD) THR. LRS. & ORS. Respondent(s)

Date : 05-10-2021 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Naushad Ahmad Khan Adv.
Mr. Aftab Ali Khan, AOR
Mr. M.Z.Chaudhary, Adv.
Mr. Ali Safeer Farooqi, Adv.
Mr. Syed Imtiyaz Ali, Adv.
Ms. Manisha Chauhan, Adv.

Mr. Harinder Mohan Singh, AOR

Hon'ble Mr. Justice Hemant Gupta pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V. Ramasubramanian.

The appeal is allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(SWETA BALODI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER

(Signed reportable judgment is placed on the file)